

**BEFORE THE NATIONAL GREEN TRIBUNAL  
SOUTHERN ZONE, CHENNAI**

**Application No. 101 of 2017 (SZ)**

Applicant(s)  
R. Bhramanidhi  
Villupuram.

Vs. Respondent(s)  
The Government of Tamil Nadu,  
Rep. By the Secretary to Govt.,  
Revenue Department,  
Chennai and 9 others.

Legal Practitioners for Applicant(s)

Legal practitioners for respondent(s)

Note of the Registry	Orders of the Tribunal
Order No. 2	<p>Date: 29<sup>th</sup> May, 2017</p> <p>Learned counsel appearing for the applicant is not present. Adjournment is sought for on his behalf. In spite of the direction to produce the translated copies of the documents by the applicant, they were not produced.</p> <p>List the matter on 31.05.2017.</p> <p style="text-align: right;">.....J.M. (Justice M.S. Nambiar)</p>